

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.639/2022

IN THE MATTER OF:

Pritpal Sharma

...Applicant

Vs

Govt. of NCT of Delhi & Ors.

...Respondents

WITH
MISC APPLICATION IN DISPOSED OF CASES NO. 24/2023
IN
ORIGINAL APPLICATION NO. 33/2022

IN THE MATTER OF:

Ganesh Prasad

...Applicant

Vs

Govt. of NCT of Delhi & Ors.

...Respondents

I N D E X

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FILED BY:

NEW DELHI

DATED: 14.05.2025

(JYOTI MENDIRATTA)

Advocate for the GNCT of Delhi

Ph: 9811136141

jmalawoffices@gmail.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
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Vs

Govt. of NCT of Delhi & Ors.

...Respondents

**SUBMISSION OF COMPLIANCE REPORT ON BEHALF OF DISTRICT
MAGISTRATE (EAST) BEFORE THIS HON'BLE TRIBUNAL IN TERM
OF ORDER DATED 21.03.2025.**

MOST RESPECTFULLY SHOWETH:-

1. That Hon'ble Tribunal has passed detailed orders on 28.08.2024, 08.01.2025 and 21.03.2025. In the Order dated 21.03.2025, Hon'ble Tribunal has directed that *"Since the borewells already identified to be illegal are still remaining to be sealed, the CEO, DJB and all the Deputy Commissioner (Revenue)/District Magistrates in NCT of Delhi are directed to file further compliance reports by 15.05.2025"*.



2. That the District Magistrate, East, had taken all necessary and appropriate steps to ensure compliance with the directions issued by this Hon'ble Tribunal in the present matter. Also pursuant to the orders of this Hon'ble Tribunal, the District-East Administration undertook requisite actions within the stipulated time frame and has duly complied with the directions issued. The compliance report is kindly submitted as under: -

District	Number of illegal borewells identified as per list provided by DJB	Number of illegal borewells which pertain to other districts	Number of illegal borewells pertaining to East District	Number of illegal borewells which have been sealed/closed:	Number of illegal borewells with incomplete address/not traceable and DJB requested to provide complete details	Number of illegal borewells which are yet to be sealed/closed
East	147	02	145	128	15 (unidentified) + 2 (Address not complete) = 17	00

3. That lists of illegal borewells pertaining to other districts, illegal borewells could not be identified, illegal borewells with incomplete address, updated list of 128 sealed illegal borewells have already been forwarded to Delhi Jal Board vide letter dated 11.04.2025 and copies of same are enclosed as **Annexure-A**.
4. Moreover Delhi Jal Board has also confirmed regarding Action Taken Report on illegal borewells vide letter dated 17.04.2025 and copy of same is enclosed as **Annexure-B**.
5. Accordingly Delhi Pollution Control Committee GNCTD has been informed to calculate Environmental Damage Compensation and initiate recovery



thereof vide letter dated 22.04.2025 & 06.05.20255 and copy of same is enclosed as **Annexure-C**.

6. That it is humbly submitted that this Compliance/Action Taken Report of District Magistrate (East) may kindly be taken on record.

PRAYER

In view of the above facts, this Hon'ble Court may graciously be pleased to take on record this Compliance/Action Taken Report of District Magistrate (East) in compliance of Hon'ble Tribunal order dated 21.03.2025 and or pass any further order which this Hon'ble Court deem fit and proper in the facts of this case.

New Delhi
Date: 14.05.2025




Amol Srivastava, IAS
District Magistrate (East)
Applicant/Respondent

THROUGH


Jyoti Menditratta, Advocate
Standing counsel (NGT)
H-34, Jangpura Extension
(Lower Ground Floor),
New Delhi -110014.
Ph. (Off) 011-49846939
Mobile : 09811136141
e-mail: jyoti.legal@gmail.com

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

I.A. No. _____/2025

IN
ORIGINAL APPLICATION NO.639/2022

IN THE MATTER OF:

Pritipal Sharma

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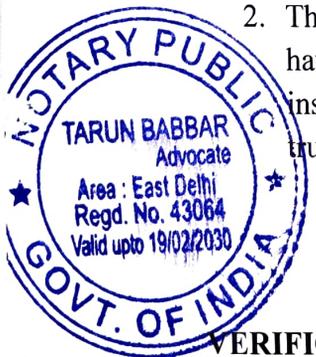
...Respondents

AFFIDAVIT

I, Anmol Srivastava S/o Sh. Rajesh Kumar age 33 years, office at Office of District Magistrate, East, L. M. Bundh, Shastri Nagar, Delhi-110031 do hereby solemnly affirm and declare as under:-

That I am the District Magistrate, East, Govt. of NCT of Delhi and in that capacity I am well aware with the facts of the present matter and therefore competent to swear the present affidavit.

2. That I have gone through the contents of the accompanying application and have understood the same. The application has been drafted on my instructions by my counsel and I state that the contents of the application are true and correct to my knowledge and no part of it is false.



DEPONENT

VERIFICATION

Verified at New Delhi on this 14 day of May, 2025 and that the contents of the above affidavit are true to the best of my knowledge and belief and nothing false has been stated therein.

ATTESTED

NOTARY PUBLIC, EAST DELHI
GOVT. OF INDIA



DEPONENT

14 MAY 2025

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ANNEXURE - A 5

157/C



GOVT. OF NCT OF DELHI
REVENUE DEPARTMENT (DISTRICT EAST)
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (HQ)
L.M.BUNDH SHASTRI NAGAR DELHI-110031

F.No.SDM(HQ)/NGT MATTER/COURT CASE/2025/110-114

Date.: 11.04.2025

To

1. Sh. Deepak Kumar, Ex. Engineer(East), DJB,
M-16, Pocket-E, Mayur Vihar-I
Delhi-110091
2. Ex. Engineer(East)-II, DJB
O/o EE, M-59, E-Block Park,
Preet Vihar, Delhi-110092

Sub:- Regarding action taken report regarding unidentified illegal Borewells.

Sir/Madam,

In reference to above, the details of the 147 illegal Borewells which pertains to District East are available on the portal of Delhi Jal Board.

S. No.	Total No. of Borewells on the website of D.J.B.	147	Remarks	Action Required
1	Borewells already sealed	116	DJB letter no. DJB/EE(M)-57/2022-23/6895-96 dated 02/01/2023 (Annexure-A).	DPCC to inform applicable EDC
2	No. of Illegal Borewells sealed	11	Copy of sealing memo placed at (Annexure-B).	DPCC to inform applicable EDC
3	No. of Illegal Borewells not identified	15	List of Borewells alongwith statement of DJB Officials placed at (Annexure-C).	DJB to identify the illegal borewells.
4	No. of Illegal Borewells with incomplete address	02	Copy placed at (Annexure-D).	DJB to identify the complete address.
5	No. of Illegal Borewells outside Revenue District East	02	Copy placed at (Annexure-E).	DJB to update the list on web portal.
6	No. of Illegal Borewell to whom notice has been issued	01	Copy placed at (Annexure-F) (Makkar Hospital, H.No.-1, Preet Vihar, Delhi).	DJB to process in DAC.

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In the view of above, you are therefore, request to update the data on the portal or identify the illegal Borewells which are non-traceable/with incomplete address so that the same may be sealed in coordination with DJB officials.



**SDM (HQ),
District East**

Copy to:-

1. PA to DM (East).
2. Member SECRETARY DPCC alongwith enclosures for necessary action please.
3. PA to ADM.
4. All SDM of District East.

S.no.	Add/ Name of the property	No. of Borewell exist	Remark
117	H.N 4 RAGHUBAR PURA	1	Does not pertain to District East
123	H.N 4 RAGHUBAR PURA	1	Does not pertain to District East

S.no.	Add/ Name of the property	No. of Borewell exist	Remark
119	C BLOCK G.N 6 GAJIPUR	1	Could not be identified by DJB Official due to incomplete/proper address
122	H.N 203 G,N 4 NEAR GUPTA LAXMI NAGR	1	Could not be identified by DJB Official due to incomplete/proper address
124	C BLOCK G.N 6 GAJIPUR	1	Could not be identified by DJB Official due to incomplete/proper address
126	FRONT OF BANSAL CHANDAN NAGAR	1	Could not be identified by DJB Official due to incomplete/proper address
127	B-138 / 5 LAXMI NAGAR	1	Could not be identified by DJB Official due to incomplete/proper address
134	WEST GURU ANGAD NAGAR	1	Could not be identified by DJB Official due to incomplete/proper address
135	WEST GURU ANGAD NAGAR	1	Could not be identified by DJB Official due to incomplete/proper address
136	WEST GURU ANGAD NAGAR	1	Could not be identified by DJB Official due to incomplete/proper address
139	H.N 7/5277 G.N 7 KRISHNA NAGAR I	1	Could not be identified by DJB Official due to incomplete/proper address
141	G.N 3 SHAKARPUR PILER NO	1	Could not be identified by DJB Official due to incomplete/proper address
147	B-31 KRISHNA COMPLEX	1	Could not be identified by DJB Official due to incomplete/proper address
121	D OR C BLOCK G.N 2 GAZI PUR DARIY FARM	1	Address not tracable
130	8/249 TRILOK PURI	1	Borewell not found
132	D BLOK DARIY FARM GAZIPUR DELHI	1	Address not complete
145	NEW ASHOK NAGAR A BLOK 603	1	Borewell not tracable by DJB

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8^{AD}

S.no.	Add/ Name of the property	No. of Borewell exist	Remark
142	RZN 90 G.N 1 VIJAY ENC	1	Address not complete
143	A BLOCK RAGHUNATH MANDIR A BLOCK	1	Address not complete

S.no.	Add/ Name of the property	No. of Borewell exist
1	C-16 Kalyanpuri Market, Cooling Plant, Delhi	1
2	Shop No. 22, Kalyanpuri, Cooling Plant, Delhi	1
3	B.No. 5&6, Khichripur DSIDC Market, Cooling Plant, Delhi	1
4	15-16/30, Trilokpuri, Cooling Delhi	1
5	Shop. No. 35, Khichripur, DSIDC Market, Block No.5, Cooling Plant, Delhi	1
6	40, Samaspur, Cooling Plant, Delhi	1
7	B-235,236,237,238 & 245, G.D Colony	1
8	Open Land at Mulla Colony near Primary Colony	1
9	Open Land at Mulla Colony near Primary Colony	1
10	B-9, Gharoli Dairy Colony	1
11	Dallupura Village on the Main Road	1
12	DSIIDC Trilokpuri besides Kalyanpuri School	1
13	35-A1 GF, Samaspur, Pandav Nagar	1
14	35, Samaspur Village	1
15	D-1 DSIIDC Complex	1
16	D-106 New Ashok Nagar	1
17	10-11/65, Trilokpuri	1
18	27/249, Trilokpuri	1
19	51, DSIIDC, Khichripur	1
20	14, Samaspur	1
21	Water, 33, Samaspur Delhi	1
22	C-16 Kalyanpuri Market, Cooling Plant, Delhi	1
23	Shop No. 22, Kalyanpuri, Cooling Plant, Delhi	1
24	Kh. No. 360, Village Khichripur near Central School, Delhi-91 (131/C)	1
25	Flat No. 123, H Pkt-4, Mayur Vihar, Ph-I(130/C)	1
26	H.No. 427,30 Block, Trilokpuri, (129/C)	1
27	R/o Village Kotla, Near DTC Bus Stand	1
28	20, Patparganj Village, Mayur Vihar PH-I (128/C)	1
29	J-50, East Vinod Nagar	1
30	B-138, New Ashok Nagar	1
31	13/324-343, Trilok Puri	1
32	130, Patparganj Village	1
33	42-B, Patparganj Village	1

Sr. No. 1 to 116 (total -116) borewell were Sealed as reported by DJB vide letter reference no. DJB/EE(M)-57/2022-23/6895-96 dated 02.01.2023

34	23/262-263, Trilok Puri	1
35	A-509, G d Colony . M V Ph-3	1
36	B-115 , G D Colony , M V Ph -3	1
37	. A-38/ 39 , G D Colony M V Ph -3	1
38	A-618 G D Colony M V Ph -3	1
39	B-510 G D Colony M V Ph -3	1
40	B-86 G. No-1 Rajveer Colony	1
41	Near New Ashok Nagar , P.S.	1
42	137, Patparganj Village	1
43	B-122 (old) New Ashok Nagar	1
44	B-212, New Ashok Nagar	1
45	34/15, DSIDC work center, Trilok puri	1
46	B-242 New Ashok Nagar	1
47	15/16, Trilokpuri	1
48	B-18 Indra Camp Kalyan Puri	1
49	B- 413 Indira Camp Kalyan Puri	1
50	18/ 30 Indira Camp Kalyan Puri	1
51	A-424, G D Colony	1
52	A-1001, G D Colony	1
53	27/480-481 Trilok Puri	1
54	Shishu Vatika / Park at Block 28,29 Trilok Puri	1
55	Shishu Vatika Park No. 1 block 2 Trilok Puri	1
56	D-1/45- D Janta flat New Kondli	1
57	Kashi Ram Park Kondli	1
58	H.No.74 Pkt-C Mayur Vihar -II near by	1
59	H.No.75 Pkt-C Mayur Vihar -II near by	1
60	H.No.75 Pkt-C Mayur Vihar -II near by	1
61	H.No.146 Pkt-C Mayur Vihar -II near by	1
62	H.No.29 Pkt-C Mayur Vihar -II near by	1
63	H.No.130 Pkt-E Mayur Vihar -II near by	1
64	H.No.74 Pkt-B Mayur Vihar -II near by	1
65	H.NO.179, 140-Pkt -A Mayur Vihar -2 Delhi	1
66	H.NO. 21 Pkt -D Mayur Vihar Ph- 2	1
67	H.NO. 119 Pkt- 4B Myur Vihar Ph -I	1
68	F-136 Old Kondli	1

69	B-590 Gali No. 06 Rajbeer Colony	1
70	H.NO. 118 Pkt -E Mayur Vihar Ph-II	1
71	H.NO 3/41 Khichripur Arya Samaj Mandir	1
72	131 East Vinod Nagar	1
73	E-127 Gali No. 5 East Vinod Nagar Delhi	1
74	E-130 East Vinod Nagar	1
75	B-64 New Ashok Nagar	1
76	8/272-273 Trilok Puri	1
77	15-16/ 5, Trilok Puri, Delhi -91	1
78	Kotla Village, Karbla near Mayur Vihar Ph-1	1
79	A-424, G.D Colony	1
80	32/180 Trilokpuri	1
81	27/341 Trilokpuri	1
82	D-11/4, Gazipur Dairy Farm	1
83	H.No. 26 Pocket-C Mayur Vihar PH-II	1
84	H.No. 42 A Pocket-B Mayur Vihar PH-II	1
85	Shop No. 35, Khichripur, DSIDC Market, Block No.5, Cooling Plant	1
86	40, Samaspur, Cooling Plant, Delhi	1
87	14/1 Geeta Colony, Delhi	1
88	House No. 64, Kotla Village	1
89	F-94 Kondli	1
90	280, Kondli Village	1
91	F-110 Kondli	1
92	F-91 Kondli	1
93	B-125 Old Kondli	1
94	A-905, G.D Colony, Mayur Vihar PH-III	1
95	A-99, Old Kondli	1
96	A-133, Old Kondli	1
97	A-136, Old Kondli	1
98	A-162, Old Kondli	1
99	A-159, Old Kondli	1
100	B-124, Old Kondli	1
101	A-114, Old Kondli	1
102	A-112, NAI BASTI Old Kondli	1
103	A-71 , NEW BASTI Old Kondli	1

104	A-682, GD COLONY, MAYUR VIHAR PHASE-3	1	
105	A-484, GD COLONY, MAYUR VIHAR PHASE-3	1	
106	A-585, GD COLONY, MAYUR VIHAR PHASE-3	1	
107	A-484, GD COLONY, MAYUR VIHAR PHASE-3	1	
108	A-593, GD COLONY, MAYUR VIHAR PHASE-3	1	
109	A-800, GD COLONY, MAYUR VIHAR PHASE-3	1	
110	B-872, GD COLONY, MAYUR VIHAR PHASE-3	1	
111	A-144, Old Kondli	1	
112	B-183, KONDLI VILLAGE	1	
113	B-146 Old Kondli	1	
114	C-25, Old Kondli	1	
115	A-93, GD COLONY, MAYUR VIHAR PHASE-3	1	
116	B-480, GD COLONY, MAYUR VIHAR PHASE-3	1	
118	PARIVAR APARTMENT IP EXT PHARGANJ	1	Sealed on 18.03.2025
129	C-148 PANDAV NAGAR RADHA KRISH	1	Sealed on 18.03.2025
131	H.N 1 PRIYADARSHNI VIHAR	1	Sealed Makkar Hospital
137	H.N 80 WEST GURU ANGAD NAGAR	1	Sealed on 12.03.2025
138	R-199B G.N 10 RAMESH PARK	1	Sealed on 12.03.2025
146	11 A GANESH NAGAR EXT SHAKAR PUR	1	Sealed on 18.03.2025
144	H.N 79 SUNDER PARK SHASTRI NAGAR	1	Sealed
120	11/226 KALYAN PURI	1	sealed
125	E -90 K SAMNE NEW ASHOK NAGAR	1	sealed
128	C-342 G.N 5 NEW ASHOK NAGAR	1	sealed
133	C-II/45B C-II/110A BLOCK NEW ASHOK NGR	1	sealed
140	H.NO 8/42 TRILOK PURI	1	sealed

DELHI JAL BOARD; GOVERNMENT OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (D-014)
E BLOCK PARK: PREET VIHAR: DELHI-110092
 Phone No. 20825101, Mail ID: - djb.aeem62@gmail.com

No. DJB/F.2/EE (D-014)/2025-26/ 02

DATED: 17/4/25

To,
 DM (East),
 LM Bundh, Shastri Nagar,
 Delhi-110031

Subject:- Regarding action taken report on illegal bore wells uploaded on DJB portal.

A Joint survey was carried out with concerned ZRO Staff and with staff of DM East regarding tracing and sealing of 31 Nos of illegal bore wells. The status has already been provided by the concerned ZRO to the area SDM. However, the status is again submitted as below:-

S.No	S.No as per uploaded list	Add/Name of the property	No. of bore wells	Status/remarks
1	117	H.N 4 RAGHUBAR PURA	01	Does not pertain to District East
2	118	PARIVAR APARTMENT IP EXT PHARGANJ	01	Disconnected & Sealed by SDM Staff
3	119	C BLOCK G.N 6 GAJIPUR	01	Address is not traceable
4	120	11/226 KALYAN PURI	01	Disconnected & Sealed by SDM Staff
5	121	D OR C BLOCK G.N 2 GAZI PUR DARIY FARM	01	Could not be identified due to incomplete / improper address
6	122	H.N 203 G,N 4 NEAR GUPTA LAXMI NAGR	01	Could not be identified due to incomplete / improper address
7	123	H.N 4 RAGHUBAR PURA	01	Does not pertain to District East
8	124	C BLOCK G.N 6 GAJIPUR	01	Could not be identified due to incomplete / improper address
9	125	E -90 K SAMNE NEW ASHOK NAGAR	01	Disconnected & Sealed by SDM Staff
10	126	FRONT OF BANSAL CHANDAN NAGAR	01	Could not be identified due to incomplete / improper address
11	127	B-138 / 5 LAXMI NAGAR	01	Could not be identified due to incomplete / improper address
12	128	C-342 G.N 5 NEW ASHOK NAGAR	01	Disconnected & Sealed by SDM Staff
13	129	C-148 PANDAV NAGAR RADHA KRISH	01	Disconnected & Sealed by SDM Staff

130

8/249 TRILOK PURI **2498**

01

No bore well exist

131

H.N 1 PRIYADARSHNI VIHAR

01

Disconnected & Sealed by SDM Staff

16

132

D BLOK DARIY FARM GAZIPUR
DELHI

01

Could not be identified due to
incomplete / improper address

17

133

C-II/45B C-II/110A BLOCK NEW
ASHOK NGR

01

Disconnected & Sealed by SDM Staff

18

134

WEST GURU ANGAD NAGAR

01

Could not be identified due to
incomplete / improper address

19

135

WEST GURU ANGAD NAGAR

01

Could not be identified due to
incomplete / improper address

20

136

WEST GURU ANGAD NAGAR

01

Could not be identified due to
incomplete / improper address

21

137

H.N 80 WEST GURU ANGAD
NAGAR

01

Disconnected & Sealed by SDM Staff

22

138

R-199B G.N 10 RAMESH PARK

01

Disconnected & Sealed by SDM Staff

23

139

H.N 7/5277 G.N 7 KRISHNA
NAGAR I

01

Could not be identified due to
incomplete / improper address

24

140

H.NO 8/42 TRILOK PURI

01

Disconnected & Sealed by SDM Staff

25

141

G.N 3 SHAKARPUR PILER NO

01

Could not be identified due to
incomplete / improper address

26

142

RZN 90 G.N 1 VIJAY ENC

01

Could not be identified due to
incomplete / improper address

27

143

A BLOCK RAGHUNATH MANDIR
A BLOCK

01

Could not be identified due to incomplete
/ improper address

28

144

H.N 79 SUNDER PARK SHASTRI
NAGAR

01

Disconnected & Sealed by SDM Staff

29

145

NEW ASHOK NAGAR A BLOK 669

01

Could not be identified due to
incomplete / improper address

30

146

11 A GANESH NAGAR EXT
SHAKAR PUR

01

Disconnected & Sealed by SDM Staff

31

147

B-31 KRISHNA COMPLEX

01

Could not be identified due to
incomplete / improper address

 Executive Engineer (East-1 & II)



GOVT. OF NCT OF DELHI
REVENUE DEPARTMENT (DISTRICT EAST)
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (HQ)
L.M.BUNDH SHASTRI NAGAR DELHI-110031

File No. SDM(HQ)/NGT MATTER/COURT CASE/2025/144

Dated: 22/04/2025

To

The Member Secretary
Delhi Pollution Control Committee
Department of Environment
4th Floor, ISBT Building,
Kashmere Gate Delhi-110006

Sub: Details of sealed borewells and requirement of the total amount of environment compensation in District East.

Sir,

Please refer to this office letter of even number dated 11.04.2025 vide which it is hereby submitted that this office is in receipt of various representations/complaints regarding illegal extraction of ground water through unauthorized private borewells at different places under District East. The list of 128 illegal borewells sealed in this District is enclosed for ready reference.

And as per the directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi in the matter of Rakesh Kumar Vs Government of NCT of Delhi in O.A. No. 685/2019 at para 7 point 8 of SOP it is illustrated that "DPCC will assess EC as per methodology devised by CPCB in its report dated 26.06.2019. After assessment of EC, demand will be raised and in case of non-recovery, SDM to recover EC as arrears of land revenue."

Therefore, in compliance of the above directions, the EC to be calculated and recovered from the violators by DPCC as per list enclosed.

The recovered amount may be intimated to the office of undersigned for record keeping.

Encl:- As above



P. S. D.
PRAVEEN SINGH DHAMA
SDM (HQ) District East

Copy for necessary action and with the request to provide requisite information to DPCC for calculation of EDC amount:-

1. The Executive Engineer, Delhi Jal Board (M)-16 Pocket-E, Mayur Phase-I, Delhi-110091.
2. The Executive Engineer, Delhi Jal Board (East-II), M-59, E-Block Park, Preet Vihar, Delhi-110092.

Copy of kind information:-

1. DM (East), L.M Bundh, Shastri Nagar, Delhi-110031.



P. S. D.
PRAVEEN SINGH DHAMA
SDM (HQ) District East

NGT MATTER
REMINDER-I

GOVT. OF NCT OF DELHI
REVENUE DEPARTMENT (DISTRICT EAST)
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (HQ)
L.M.BUNDH SHASTRI NAGAR DELHI-110031

File No.SDM(HQ)/NGT MATTER/COURT CASE/2025/ 210

Dated: 08/05/2025

To

The Member Secretary,
Delhi Pollution Control Committee,
Department of Environment,
4th Floor, ISBT Building,
Kashmere Gate Delhi-110006.

Sub: Details of sealed borewells and requirement of the total amount of environment compensation in District East.

Sir,

Please refer to this office letter no. File No.SDM(HQ)/NGT MATTER/COURT CASE/2025/144 dated 20/04/2025 on the subject cited above. In this regard, it is informed that no information regarding EC calculated/recovered from violators in r/o illegal extraction of ground water through illegal borewells at different places under District East has been received from your office till date.

Now therefore, I am once again directed to request that the requisites information may kindly be furnished to this office for record keeping.



[Signature]
SDM (HQ)
District East

Copy for necessary action:-

1. The Executive Engineer, Delhi Jal Board (M)-16 Pocket-E, Mayur Phase-I, Delhi-110091.
2. The Executive Engineer, Delhi Jal Board (East-II), M-59, E-Block Park, Preet Vihar, Delhi-110092.

Copy of kind information:-

1. DM (East), L.M Bundh, Shastri Nagar, Delhi-110031.



[Signature]
SDM (HQ)
District East